

Court No. - 16

Case :- CRIMINAL MISC. BAIL APPLICATION No. - 13762
of 2021

Applicant :- Ashish Mishra @ Monu

Opposite Party :- State of U.P.

Counsel for Applicant :- Brij Mohan Sahai,Prabhu Ranjan
Tripathi,Salil Kumar Srivastava

Counsel for Opposite Party :- G.A.,Ajai Kumar,Amarjeet
Singh Rakhra,Shanshank Singh,Vivek Kumar Rai

Hon'ble Krishan Pahal,J.

Heard Sri G.S. Chaturvedi, learned Senior Counsel connected through Video Conferencing assisted by Sri Salil Kumar Srivastava, Sri B.M. Sahai, Sri Prabhu Ranjan Tripathi, Sri Rahul Srivastava, learned Advocates for the applicant and Sri Amarjeet Singh Rakhra, learned counsel assisted by Sri Shashank Singh, Sri Vivek Rai, Ms. Anumita Chandra, learned Advocates appearing for one of the victims, Jagjeet Singh as well as Sri Vinod Kumar Shahi, learned Additional Advocate General assisted by Sri Prachish Pandey, learned AGA for the State.

Arguments have been concluded.

Judgement reserved.

Order Date :- 15.7.2022

Siddhant